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NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/10/2016  
NAME OF THE PETITIONER(S) : Travancore Solvents & Oils  
NAME OF THE RESPONDENT(S) : M/s Kerala Chamber of Commerce & Industry & 5 Ors  
UNDER SECTION : 241,242,242 (4)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

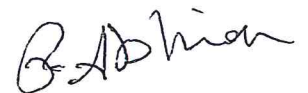
P. NEETHI KUMAR  
For  
M/s WARAN & SAI RAMESH

Petitioner  
counsel



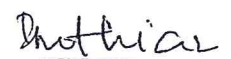
Pragadeeshaan  
Abhinav Parthasarathy  
Keerthi K  
Akhi Jain  
For T. K. Bhaskaran

Counsel for  
R5



Mathias Ahmeel V.C  
For K. Gnanan Kumar

counsel for  
R1



**ORDER**

Counsel for petitioner present. Counsels for R1 and R5 are present. Counsel for R5 prayed time for making submissions in relation to CA 216/2017. Counsel for petitioner also prayed for time to make submissions in the CA. Time is extended at request. Put up on 10.01.2018.

*sd*  
**S Vijayaraghavan**  
**Member (Technical)**

*sd*  
**K Anantha Padmanabha Swamy**  
**Member (Judicial)**

bc